











**Form 1****List of cases e-filed during the month of September 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Advocate Mobile Number</b>	<b>Advocate E-mail Id</b>	<b>Date of Registration</b>	<b>Date of e-filing</b>
	The IV Additional District and Sessions Court, Ponneri.	Tiruvallur	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Tiruttani.	Tiruvallur	NIL	NIL	NIL	NIL	NIL	NIL	NIL
28	Principal District Court, Tiruvannamalai.	Tiruvannamalai	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Additional District Court (FTC), Arni	Tiruvannamalai	NIL	NIL	NIL	NIL	NIL	NIL	NIL
29	Principal District Court	Tiruvarur	NIL	NIL	NIL	NIL	NIL	NIL	NIL
30	Principal District Court, Vellore	Vellore	NIL	NIL	NIL	NIL	NIL	NIL	NIL
31	Principal District Court	Villupuram	NIL	NIL	NIL	NIL	NIL	NIL	NIL
32	Principal District Court, Srivilliputtur	Virudhunagar	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Sub Court, Sivakasi	Virudhunagar	NIL	NIL	NIL	NIL	NIL	NIL	NIL
33	PDJ	Puducherry	NIL	NIL	NIL	NIL	NIL	NIL	NIL

**SEPTEMBER 2020  
SUBORDINATE COURTS**

**Form 2**

**List of cases in which e-payment of Court fees was made during the month of September 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of e-payment of Court Fees</b>
1	Principal District Court	Ariyalur	NIL	NIL	NIL	NIL	NIL
2	Principal Judge's Court	Chennai	COS 5/2020	M/s. Bhavani Amma Combines, rep. by its proprietor Mr. R. Vijayakumar, Chennai - Plaintiff -VS- M/s. Sathya Jyothi Films, Chennai and 3 others – Defendants.	Mr. R. Thiyagarajan (Plaintiff) PL. Narayanan (D1) R. Mukundhan (D4)	22.09.2020	Transferred from Hon'ble High Court
3	Prl. District Court, CBE.	Coimbatore	NIL	NIL	NIL	NIL	NIL
	I Addl.District Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	III Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	IV Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	V Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
4	Principal District and Sessions Court, Cuddalore	Cuddalore	NIL	NIL	NIL	NIL	NIL
	All other Courts	Cuddalore	NIL	NIL	NIL	NIL	NIL
5	Principal District Court, Dharmapuri.	Dharmapuri	NIL	NIL	NIL	NIL	NIL
	Judicial Magistrate No.II, Dharmapuri.	Dharmapuri	NIL	NIL	NIL	NIL	NIL
6	Principal District Court, Dindigul	Dindigul	NIL	NIL	NIL	NIL	NIL
7	Principal District Court,Erode	Erode	NIL	NIL	NIL	NIL	NIL
	I Additional District Court,Erode	Erode	NIL	NIL	NIL	NIL	NIL

**Form 2**

**List of cases in which e-payment of Court fees was made during the month of September 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of e-payment of Court Fees</b>
	II Additional District Court,Erode	Erode	NIL	NIL	NIL	NIL	NIL
	III Additional District Court,Gobichettipalayam	Erode	NIL	NIL	NIL	NIL	NIL
	IV Additional District Court, Bhavani.	Erode	NIL	NIL	NIL	NIL	NIL
	Principal Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	I Additional Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	II Additional Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	Sub Court, Gobichettipalayam	Erode	NIL	NIL	NIL	NIL	NIL
8	Principal District Court,Chengalpattu	Kancheepuram	NIL	NIL	NIL	NIL	NIL
9	Principal District Court	Kanniya Kumari	NIL	NIL	NIL	NIL	NIL
10	Principal District Court	Karur	NIL	NIL	NIL	NIL	NIL
11	Principal District Court, Krishnagiri	Krishnagiri	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Krishnagiri	Krishnagiri	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Hosur.	Krishnagiri	NIL	NIL	NIL	NIL	NIL
12	Prl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL	NIL
	I Addl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL	NIL
	I Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL	NIL
	II Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL	NIL
13	District Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL



**Form 2****List of cases in which e-payment of Court fees was made during the month of September 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of e-payment of Court Fees</b>
	Fast Track Mahila Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Sub Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Principal Sub Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Additional Sub Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL
14	The Principal District Judge	Namakkal	NIL	NIL	NIL	NIL	NIL
15	District Court Udthagamandalam, Nilgris	Nilgris	NIL	NIL	NIL	NIL	NIL
16	Principal District Court	Perambalur	NIL	NIL	NIL	NIL	NIL
	Mahila Court	Perambalur	NIL	NIL	NIL	NIL	NIL
	Sub Court	Perambalur	NIL	NIL	NIL	NIL	NIL
17	The Principal District Court	Pudukottai	NIL	NIL	NIL	NIL	NIL
	The Mahila Court	Pudukottai	NIL	NIL	NIL	NIL	NIL
	The Principal Sub Court	Pudukottai	NIL	NIL	NIL	NIL	NIL
	The Additional Sub Court	Pudukottai	NIL	NIL	NIL	NIL	NIL
	The Additional District Court	Pudukottai	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Aranthangi	Pudukottai	NIL	NIL	NIL	NIL	NIL
18	Principal District Court	Ramanathapuram	NIL	NIL	NIL	NIL	NIL
19	Principal District Court, Salem.	Salem	NIL	NIL	NIL	NIL	NIL
20	Principal District and Sessions	Sivagangai	NIL	NIL	NIL	NIL	NIL

**Form 2**

**List of cases in which e-payment of Court fees was made during the month of September 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of e-payment of Court Fees</b>
	Court						
21	Prl. District Court	Thanjavur	NIL	NIL	NIL	NIL	NIL
	III Additional District Judge, Pattukkottai.	Thanjavur	NIL	NIL	NIL	NIL	NIL
22	Principal District Court	Theni	NIL	NIL	NIL	NIL	NIL
23	Principal District Court, Thoothukudi	Thoothukudi	NIL	NIL	NIL	NIL	NIL
24	Principal District Court	Tiruchirappalli	NIL	NIL	NIL	NIL	NIL
	II Additional District Court	Tiruchirappalli	NIL	NIL	NIL	NIL	NIL
25	Principal District Court	Tirunelveli	NIL	NIL	NIL	NIL	NIL
26	Principal Sub Court, Tiruppur	Tiruppur	OS 177/2020	Tamilnadu Mercantile Bank Ltd., Tiruppur Main Branch, Represented by its Chief Manager Vs 1. C. Mahadevan Proprietor, M/s. DD Packaging & 2. S. Vanithadevi	V. Sairam	17.08.2020	Rs.29,073/- Dt.05.09.2020
	Principal Sub Court, Tiruppur	Tiruppur	OS 183/2020	Union Bank of India, Veerapandi Branch, Tiruppur Rep. by its Senior Manager, Xavier Fernando Vs M/s. Sunshine Export Rep. by its Partner P. Suresh Kumar and S.Dhanalakshmi and 2 others	V. Sairam	27.08.2020	Rs.24,253/- Dt.05.09.2020
27	Principal District Court, Tiruvallur	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The I Additional District and Sessions Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The II Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The III Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The IV Additional District and Sessions Court, Ponneri.	Tiruvallur	NIL	NIL	NIL	NIL	NIL

**Form 2****List of cases in which e-payment of Court fees was made during the month of September 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of e-payment of Court Fees</b>
	The Sub Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Tiruttani.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
28	Principal District Court, Tiruvannamalai.	Tiruvannamalai	NIL	NIL	NIL	NIL	NIL
	Additional District Court (FTC), Arni	Tiruvannamalai	NIL	NIL	NIL	NIL	NIL
29	Principal District Court	Tiruvarur	NIL	NIL	NIL	NIL	NIL
30	Principal District Court, Vellore	Vellore	NIL	NIL	NIL	NIL	NIL
31	Principal District Court	Villupuram	NIL	NIL	NIL	NIL	NIL
32	Principal District Court, Srivilliputtur	Virudhunagar	NIL	NIL	NIL	NIL	NIL
	Sub Court, Sivakasi	Virudhunagar	NIL	NIL	NIL	NIL	NIL
33	PDJ	Puducherry	NIL	NIL	NIL	NIL	NIL

**SEPTEMBER 2020  
SUBORDINATE COURTS**

**Form 3**

**List of cases in which Electronic Service of Process has taken place during the month of September 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Electronic Service of Process</b>
1	Principal District Court	Ariyalur	NIL	NIL	NIL	NIL	NIL
2	Principal Judge's Court	Chennai	COS 5/2020	M/s. Bhavani Amma Combines, rep. by its proprietor Mr. R. Vijayakumar, Chennai - Plaintiff -VS- M/s. Sathya Jyothi Films, Chennai and 3 others – Defendants.	Mr. R. Thiyagarajan (Plaintiff) PL. Narayanan (D1) R. Mukundhan (D4)	22.09.2020	Transferred from Hon'ble High Court
3	Prl. District Court, CBE.	Coimbatore	NIL	NIL	NIL	NIL	NIL
	I Addl. District Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	III Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	IV Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	V Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
4	Principal District and Sessions Court, Cuddalore	Cuddalore	NIL	NIL	NIL	NIL	NIL
	All other Courts	Cuddalore	NIL	NIL	NIL	NIL	NIL
5	Principal District Court, Dharmapuri.	Dharmapuri	NIL	NIL	NIL	NIL	NIL
	Judicial Magistrate No.II, Dharmapuri.	Dharmapuri	NIL	NIL	NIL	NIL	NIL
6	Principal District Court, Dindigul	Dindigul	NIL	NIL	NIL	NIL	NIL
7	Principal District Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	I Additional District Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL

**Form 3**

**List of cases in which Electronic Service of Process has taken place during the month of September 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Electronic Service of Process</b>
	II Additional District Court,Erode	Erode	NIL	NIL	NIL	NIL	NIL
	III Additional District Court,Gobichettipalayam	Erode	NIL	NIL	NIL	NIL	NIL
	IV Additional District Court, Bhavani.	Erode	NIL	NIL	NIL	NIL	NIL
	Principal Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	I Additional Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	II Additional Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	Sub Court, Gobichettipalayam	Erode	NIL	NIL	NIL	NIL	NIL
8	Principal District Court,Chengalpattu	Kancheepuram	NIL	NIL	NIL	NIL	NIL
9	Principal District Court	Kanniya Kumari	NIL	NIL	NIL	NIL	NIL
10	Principal District Court	Karur	NIL	NIL	NIL	NIL	NIL
11	Principal District Court, Krishnagiri	Krishnagiri	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Krishnagiri	Krishnagiri	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Hosur.	Krishnagiri	NIL	NIL	NIL	NIL	NIL
12	Prl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL	NIL
	I Addl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL	NIL
	I Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL	NIL
	II Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL	NIL
13	District Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL

**Form 3****List of cases in which Electronic Service of Process has taken place during the month of September 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Electronic Service of Process</b>
	Fast Track Mahila Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Sub Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Principal Sub Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Additional Sub Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL
14	The Principal District Judge	Namakkal	NIL	NIL	NIL	NIL	NIL
15	District Court Udthagamandalam, Nilgris	Nilgris	NIL	NIL	NIL	NIL	NIL
16	Principal District Court	Perambalur	NIL	NIL	NIL	NIL	NIL
	Mahila Court	Perambalur	NIL	NIL	NIL	NIL	NIL
	Sub Court	Perambalur	NIL	NIL	NIL	NIL	NIL
17	The Principal District Court	Pudukottai	NIL	NIL	NIL	NIL	NIL
	The Mahila Court	Pudukottai	NIL	NIL	NIL	NIL	NIL
	The Principal Sub Court	Pudukottai	NIL	NIL	NIL	NIL	NIL
	The Additional Sub Court	Pudukottai	NIL	NIL	NIL	NIL	NIL
	The Additional District Court	Pudukottai	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Aranthangi	Pudukottai	NIL	NIL	NIL	NIL	NIL
18	Principal District Court	Ramanathapuram	NIL	NIL	NIL	NIL	NIL
19	Principal District Court, Salem.	Salem	NIL	NIL	NIL	NIL	NIL
20	Principal District and Sessions	Sivagangai	NIL	NIL	NIL	NIL	NIL

**Form 3**

**List of cases in which Electronic Service of Process has taken place during the month of September 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Electronic Service of Process</b>
	Court						
21	Prl. District Court	Thanjavur	NIL	NIL	NIL	NIL	NIL
	III Additional District Judge, Pattukkottai.	Thanjavur	NIL	NIL	NIL	NIL	NIL
22	Principal District Court	Theni	NIL	NIL	NIL	NIL	NIL
23	Principal District Court, Thoothukudi	Thoothukudi	NIL	NIL	NIL	NIL	NIL
24	Principal District Court	Tiruchirappalli	NIL	NIL	NIL	NIL	NIL
	II Additional District Court	Tiruchirappalli	NIL	NIL	NIL	NIL	NIL
25	Principal District Court	Tirunelveli	NIL	NIL	NIL	NIL	NIL
26	Principal Sub Court, Tiruppur	Tiruppur	OS 177/2020	Tamilnadu Mercantile Bank Ltd., Tiruppur Main Branch, Represented by its Chief Manager Vs 1. C. Mahadevan Proprietor, M/s. DD Packaging & 2. S. Vanithadevi	B. Sivakumar	17.08.2020	05.09.2020
	Principal Sub Court, Tiruppur	Tiruppur	OS 183/2020	Union Bank of India, Veerapandi Branch, Tiruppur Rep. by its Senior Manager, Xavier Fernando Vs M/s. Sunshine Export Rep. by its Partner P. Suresh Kumar and S.Dhanalakshmi and 2 others	B. Sivakumar	27.08.2020	05.09.2020
27	Principal District Court, Tiruvallur	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The I Additional District and Sessions Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The II Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The III Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The IV Additional District and Sessions Court, Ponneri.	Tiruvallur	NIL	NIL	NIL	NIL	NIL

**Form 3****List of cases in which Electronic Service of Process has taken place during the month of September 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Electronic Service of Process</b>
	The Sub Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Tiruttani.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
28	Principal District Court, Tiruvannamalai.	Tiruvannamalai	NIL	NIL	NIL	NIL	NIL
	Additional District Court (FTC), Arni	Tiruvannamalai	NIL	NIL	NIL	NIL	NIL
29	Principal District Court	Tiruvarur	NIL	NIL	NIL	NIL	NIL
30	Principal District Court, Vellore	Vellore	NIL	NIL	NIL	NIL	NIL
31	Principal District Court	Villupuram	NIL	NIL	NIL	NIL	NIL
32	Principal District Court, Srivilliputtur	Virudhunagar	NIL	NIL	NIL	NIL	NIL
	Sub Court, Sivakasi	Virudhunagar	NIL	NIL	NIL	NIL	NIL
33	PDJ	Puducherry	NIL	NIL	NIL	NIL	NIL



**SEPTEMBER 2020  
SUBORDINATE COURTS**

**Form 4**

**List of total no. of cases randomly allocated during the month of September 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Court Name</b>	<b>Court No.</b>	<b>Case Type</b>	<b>Case Count (No. of cases randomly allocated)</b>
1	Principal District Court	Ariyalur	NIL	NIL	NIL	NIL
2	Principal Judge's Court	Chennai	Principal Judge's Court is designated to deal with the cases under Commercial Original Suit	NIL	COS	NIL
3	Prl. District Court, CBE.	Coimbatore	NIL	NIL	NIL	NIL
	I Addl.District Court, CBE	Coimbatore	NIL	NIL	NIL	NIL
	III Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL
	IV Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL
	V Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL
4	Principal District and Sessions Court, Cuddalore	Cuddalore	Principal District and Sessions Court, Cuddalore	NIL	COS	4
	All other Courts	Cuddalore	NIL	NIL	NIL	NIL
5	Principal District Court, Dharmapuri.	Dharmapuri	NIL	NIL	NIL	NIL
	Judicial Magistrate No.II, Dharmapuri.	Dharmapuri	NIL	NIL	NIL	NIL
6	Principal District Court, Dindigul	Dindigul	NIL	NIL	NIL	NIL
7	Principal District Court,Erode	Erode	NIL	NIL	NIL	NIL
	I Additional District Court,Erode	Erode	NIL	NIL	NIL	NIL
	II Additional District Court,Erode	Erode	NIL	NIL	NIL	NIL
	III Additional District Court,Gobichettipalayam	Erode	NIL	NIL	NIL	NIL
	IV Additional District Court, Bhavani.	Erode	NIL	NIL	NIL	NIL
	Principal Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL

**Form 4****List of total no. of cases randomly allocated during the month of September 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Court Name</b>	<b>Court No.</b>	<b>Case Type</b>	<b>Case Count (No. of cases randomly allocated)</b>
	I Additional Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL
	II Additional Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL
	Sub Court, Gobichettipalayam	Erode	NIL	NIL	NIL	NIL
8	Principal District Court,Chengalpattu	Kancheepuram	NIL	NIL	NIL	NIL
9	Principal District Court	Kanniya Kumari	Principal District Court	1	OS	NIL
10	Principal District Court	Karur	NIL	NIL	NIL	NIL
11	Principal District Court, Krishnagiri	Krishnagiri	NIL	NIL	NIL	NIL
	Additional District Court, Krishnagiri	Krishnagiri	NIL	NIL	NIL	NIL
	Additional District Court, Hosur.	Krishnagiri	NIL	NIL	NIL	NIL
12	Prl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL
	I Addl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL
	I Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL
	II Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL
13	District Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL
	Fast Track Mahila Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL
	Additional District Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL
	Sub Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL
	Principal Sub Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL
	Additional Sub Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL
14	The Principal District Judge	Namakkal	NIL	NIL	NIL	NIL
15	District Court Udthagamandalam, Nilgris	Nilgris	NIL	NIL	NIL	NIL

**Form 4**

**List of total no. of cases randomly allocated during the month of September 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Court Name</b>	<b>Court No.</b>	<b>Case Type</b>	<b>Case Count (No. of cases randomly allocated)</b>
16	Principal District Court	Perambalur	NIL	NIL	NIL	NIL
	Mahila Court	Perambalur	NIL	NIL	NIL	NIL
	Sub Court	Perambalur	NIL	NIL	NIL	NIL
17	The Principal District Court	Pudukottai	NIL	NIL	NIL	NIL
	The Mahila Court	Pudukottai	NIL	NIL	NIL	NIL
	The Principal Sub Court	Pudukottai	NIL	NIL	NIL	NIL
	The Additional Sub Court	Pudukottai	NIL	NIL	NIL	NIL
	The Additional District Court	Pudukottai	NIL	NIL	NIL	NIL
	The Sub Court, Aranthangi	Pudukottai	NIL	NIL	NIL	NIL
18	Principal District Court	Ramanathapuram	NIL	NIL	NIL	NIL
19	Principal District Court, Salem.	Salem	Principal District Court, Salem.		COS	8
20	Principal District and Sessions Court	Sivagangai	NIL	NIL	NIL	NIL
21	Prl. District Court	Thanjavur	NIL	NIL	NIL	NIL
	III Additional District Judge, Pattukkottai.	Thanjavur	NIL	NIL	NIL	NIL
22	Principal District Court	Theni	NIL	NIL	NIL	NIL
23	Principal District Court, Thoothukudi	Thoothukudi	NIL	NIL	NIL	NIL
24	Principal District Court	Tiruchirappalli	NIL	NIL	NIL	NIL
	II Additional District Court	Tiruchirappalli	NIL	NIL	NIL	NIL
25	Principal District Court	Tirunelveli	NIL	NIL	OS	17
26	Principal Subordinate Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL
	Additional Sub Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL

**Form 4****List of total no. of cases randomly allocated during the month of September 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Court Name</b>	<b>Court No.</b>	<b>Case Type</b>	<b>Case Count (No. of cases randomly allocated)</b>
	Principal District Court, Tiruvallur	Tiruvallur	Principal District Court, Tiruvallur	NIL	O.S.	NIL
	The I Additional District and Sessions Court, Tiruvallur.	Tiruvallur	NIL	NIL	O.S.	NIL
	The II Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL
	The III Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL
	The IV Additional District and Sessions Court, Ponneri.	Tiruvallur	NIL	NIL	NIL	NIL
	The Sub Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL
	The Sub Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL
	The Sub Court, Tiruttani.	Tiruvallur	The Sub Court, Tiruttani.	NIL	O.S.	NIL
28	Principal District Court, Tiruvannamalai.	Tiruvannamalai	NIL	NIL	NIL	NIL
	Additional District Court (FTC), Arni	Tiruvannamalai	NIL	NIL	NIL	NIL
29	Principal District Court	Tiruvarur	NIL	NIL	NIL	NIL
30	Principal District Court, Vellore	Vellore	NIL	NIL	NIL	NIL
31	Principal District Court	Villupuram	NIL	NIL	NIL	NIL
32	Principal District Court, Srivilliputtur	Virudhunagar	NIL	NIL	NIL	NIL
	Sub Court, Sivakasi	Virudhunagar	NIL	NIL	NIL	NIL
33	PDJ	Puducherry	NIL	NIL	NIL	NIL

**SEPTEMBER 2020  
SUBORDINATE COURTS**

**Form 5**

**List of cases in which Case Management Hearing was held during the month of September 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
1	Principal District Court	Ariyalur	NIL	NIL	NIL	NIL	NIL
2	Principal Judge's Court	Chennai	COS 5/2020	M/s. Bhavani Amma Combines, rep. by its proprietor Mr. R. Vijayakumar, Chennai - Plaintiff -VS- M/s. Sathya Jyothi Films, Chennai and 3 others - Defendants.	Mr. R. Thiyagarajan (Plaintiff) PL. Narayanan (D1) R. Mukundhan (D4)	22.09.2020	18.09.2020
3	Prl. District Court, CBE.	Coimbatore	NIL	NIL	NIL	NIL	NIL
	I Addl. District Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	III Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	IV Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	V Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
4	Principal District and Sessions Court, Cuddalore	Cuddalore	COS 1/2019	Shree Kumarasamy poly Chem Rep by its GM, M.Arul selvam vs Vibrant Laminate pvt.Ltd and others	P.Baskar	25.11.2019	14.09.2020
	Principal District and Sessions Court, Cuddalore	Cuddalore	COS 2/2019	SPDS .Kumar vs D.Karthikeyan	P.Baskar	12.12.2019	17.09.2020
	Principal District and Sessions Court, Cuddalore	Cuddalore	COS 1/2020	Kumarasamy Industries vs M/S Ether Coating and Engineers pvt.Ltd and others	P.Baskar	22.01.2020	08.09.2020
	Principal District and Sessions Court, Cuddalore	Cuddalore	COS 2/2020	Kavitha karthik Rep by Manager M.Arul selvam vs M/S Ether cooling and Eng pvt and others	P.Baskar	04.02.2020	09.09.2020

**Form 5**

**List of cases in which Case Management Hearing was held during the month of September 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
	All other Courts	Cuddalore	NIL	NIL	NIL	NIL	NIL
5	Principal District Court, Dharmapuri.	Dharmapuri	NIL	NIL	NIL	NIL	NIL
	Judicial Magistrate No.II, Dharmapuri.	Dharmapuri	NIL	NIL	NIL	NIL	NIL
6	Principal District Court, Dindigul.	Dindigul.	AROP.No. 103/2018	Muthappa Goundar vs District Collector, Dindigul.	S.Harihara Ramachandiran	05.10.2018	30.11.2020
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 111/2018	Shanthi Vs District Collector, Dindigul.	S.Harihara Ramachandiran	30.10.2018	30.11.2020
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 129/2018	Mani and 2 others Vs District Collector, Dindigul.	M.Ramalingam	12.12.2018	30.11.2020
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 136/2018	Arayammal Vs District Collector, Dindigul.	S.Harihara Ramachandiran	21.12.2018	30.11.2020
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 137/2018	Thangavel Vs District Collector, Dindigul.	S.Harihara Ramachandiran	21.12.2018	30.11.2020
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 138/2018	Shanmugavel Vs District Collector, Dindigul.	V.Arumugam	21.12.2018	30.11.2020
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 99/2019	Palanichamy Vs District Collector, Dindigul.	V.Palanichamy	18.07.2019	30.11.2020
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 109/2019	Thangavel Vs District Collector, Dindigul.	S.Harihara Ramachandiran	19.08.2019	30.11.2020
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 110/2019	Nachimuthu Vs District Collector, Dindigul.	S.Harihara Ramachandiran	19.08.2019	30.11.2020
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 46/2020	Thirumalaichamy Vs District Collector, Dindigul.	P.Mahendiran	06.07.2020	08.10.2020
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 47/2020	Karuppusamy Vs District Collector, Dindigul.	P.Mahendiran	06.07.2020	08.10.2020
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 48/2020	Murugesan Vs District Collector, Dindigul.	P.Mahendiran	06.07.2020	08.10.2020
	Principal District Court, Dindigul.	Dindigul.	O.S.49/2015	Samiyappa Gounter Vs The Superintendent engineer & 2 others	S.M.Loganathan	07.07.2015	29.10.2020
	Principal District Court, Dindigul.	Dindigul.	O.S.50/2015	Samiyappa Gounter Vs The	S.M.Loganathan	16.02.2015	29.10.2020

**Form 5**

**List of cases in which Case Management Hearing was held during the month of September 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
	Dindigul.			Superintendent engineer & 2 others			
	Principal District Court, Dindigul.	Dindigul.	O.S.58/2018	Fathima Beevi Vs M/s Sura Leathers	S.Krishnakumar	09.03.2018	11.11.2020
	Principal District Court, Dindigul.	Dindigul.	O.S.73/2018	Saleem Raja Vs M/s Sura Leathers	S.Krishnakumar	09.04.2018	02.11.2020
	Principal District Court, Dindigul.	Dindigul.	O.S.247/2018	Hindu Nadar Uravin Murai & Others Vs The Commissioner Hindu Religious Charitable endowment, Chennai.	P.S.Nirmalkumar	20.12.2018	10.12.2020
	Principal District Court, Dindigul.	Dindigul.	O.S. 8/2019	Mohanraj & 2 others Vs Rajendran & 4 others	P.Velumani	11.01.2019	01.12.2020
	Principal District Court, Dindigul.	Dindigul.	O.S.86/2020	M/s. Sivaraj Spinning Mills Pvt., Ltd., Vs M/s Sri Dhanalakshmi Enterprises	T.Manikandan	02.07.2020	08.12.2020
	Principal District Court, Dindigul.	Dindigul.	O.S. 131/2020	Canara Bank Batlagundu Branch Vs 1.Selvameena 2.Thangapandian	S.Krishnakumar	18.08.2020	06.10.2020
	Principal District Court, Dindigul.	Dindigul.	O.S. 139/2020	Canara Bank Batlagundu Branch Vs Muneeswarar Sirpi magaleer self help group	S.Krishnakumar	25.08.2020	09.10.2020
	Principal District Court, Dindigul.	Dindigul.	O.S 153/2020	Canara Bank Dindigul Branch Vs 1.Shri Krishna General Stores 2.Kanagavalli	A.S.Ratha Krishnan	09.09.2020	09.11.2020
	Principal District Court, Dindigul.	Dindigul.	O.S. 156/2020	Canara Bank SME Branch Dindigul Vs 1.Chiristy 2.Jayarani	V.S.Gandhimathi Nathan	08.09.2020	09.11.2020
	Principal District Court, Dindigul.	Dindigul.	O.S. 159/2020	Canara Bank Batlagundu Branch Vs 1.Raman @ GopalaKrishnan 2.Ravi	S.Krishnakumar	08.09.2020	10.11.2020
	Principal District Court, Dindigul.	Dindigul.	O.S.161/2020	Canara Bank, Nehrugi Nagar Branch, Dindigul Vs Lourdhu Boss	V.S.Gandhimathi Nathan	08.09.2020	11.11.2020
	Principal District Court, Dindigul.	Dindigul.	O.S.181/2020	Canara Bank, Batlagundu Branch Vs Pitchaimani @another	S.Krishnakumar	17.09.2020	24.11.2020
	Principal District Court, Dindigul.	Dindigul.	O.S. 196/2020	Canara Bank, Batlagundu Branch Vs Ashok Kumar and another	N.Arumugam	28.09.2020	30.11.2020
	Principal District Court, Dindigul.	Dindigul.	O.S.197/2020	Canara Bank, Batlagundu Branch Vs Hithayathullah and another	S.Krishnakumar	28.09.2020	30.11.2020

**Form 5**

**List of cases in which Case Management Hearing was held during the month of September 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
7	Principal District Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	I Additional District Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	II Additional District Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	III Additional District Court, Gobichettipalayam	Erode	NIL	NIL	NIL	NIL	NIL
	IV Additional District Court, Bhavani.	Erode	NIL	NIL	NIL	NIL	NIL
	Principal Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	I Additional Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	II Additional Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	Sub Court, Gobichettipalayam	Erode	NIL	NIL	NIL	NIL	NIL
8	Principal District Court, Chengalpattu	Kancheepuram	NIL	NIL	NIL	NIL	NIL
9	Principal District Court	Kanniya Kumari	NIL	NIL	NIL	NIL	NIL
10	Principal District Court	Karur	03/2018	Alaska Export USA Inc., Illinois, United State of America, rep. by its Vice President, Dr.Veerasingku Bommasamy, Illinois. .. Plaintiff Vs "1. M/s. Alaska Exports, rep. by its Managing partner, Karur. 2. J.M.Ramalingam 3. S.Thirunavakarasu .. Defendants"	N.Thirumoorthy/E.K.Kumaresan	10.10.2018	04.09.2020 07.09.2020 10.09.2020 11.09.2020 15.09.2020 24.09.2020 30.09.2020
	Principal District Court	Karur	01/2019	M/s. Master Linens INC., a partnership firm, represented by Manager cum Power of Attorney M.Kumaravel .. Plaintiff Vs M/s. SANECO SAS., a	K.Suresh/N.Kumaresan	27.04.2019	-



**Form 5**

**List of cases in which Case Management Hearing was held during the month of September 2020**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				Limited Liability Company by shares, incorporated under the laws of France, rep by its General Director, Mr.Benoit Dalle and President Ms.Alix Pollet .. Defendant			
	Principal District Court	Karur	01/2020	Thirunavukarasu Proprietor M/s. Best Blue metals, Aravakurichi ... Plaintiff Vs "Ponnusamy, Proprietor M/s. MSP Readymix Concrete, Namakkal. ... Defendant"	K.Ramesh/A.Prabakaran	22.01.2020	07.09.2020 17.09.2020 29.09.2020
	Principal District Court	Karur	02/2020	M/s. Shobika Impex Private Ltd., Karur rep. by its Managing Director M.Sivasamy .. Plaintiff Vs "1. M/s. Real Relief Health Aps, rep. by its Director, Esbjergvej, 6000 Kolding, Denmark. 2. M/s. Sun Pack Company Limited, rep by its General Manager, Changzhou, Jiangsu, China. ... Defendants"	R.Anbaiya	25.06.2020	23.09.2020
11	Principal District Court, Krishnagiri	Krishnagiri	SFCOP 111/2011	M/s. Tamil Nadu Industrial Investment Corporation Ltd. Dharmapuri.  /VS/ 1. M/s. Lakshmi Bakeries, 2. Thiru. G. Argunan, Krishnagiri. 3. Tmt. A. Tamilarasi, Krishnagiri. 4. Secretary Krishnagiri Co-op Housing Society, Co-operative colony, Krishnagiri	Tr. A. R. Chakrapani  Vs.  Nil	19.11.2011	16.10.2020
	Principal District Court, Krishnagiri	Krishnagiri	O.S. 60/2020	Bank of Baroda, Krishnagiri Branch  /Vs/ 1. M/s. Boys Xerox, Krishnagiri. 2. K. Suresh.	Tr. K. Velayudam  Vs.  Nil	24.02.2020	06.10.2020

**Form 5**

**List of cases in which Case Management Hearing was held during the month of September 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
	Principal District Court, Krishnagiri	Krishnagiri	O.S. 62/2020	Bank of Baroda, Krishnagiri Branch /Vs/ 1. K. Santhi 2. N. Jayapal Krishnagiri	Tr. K. Velayudam Vs. Nil	24.02.2020	06.10.2020
	Additional District Court, Krishnagiri	Krishnagiri	O.S. 61/2020	Bank of Baroda Krishnagiri /Vs/ 1. Manogari Kumaresan 2. Suresh Kannan	Tr. K. Velayudam Vs. Nil	24.02.2020	06.10.2020
	Additional District Court, Krishnagiri	Krishnagiri	O.S. 65/2020	Bank of Baroda, Krishnagiri Branch /Vs/ 1. M/S. Boys Stickers & Arts, Rep. By its prop. K. Suresh 2. K. Suresh 3. P. Suresh Kumar Periyaswamy	Tr. K. Velayudam Vs. Nil	24.02.2020	06.10.2020
	Additional District Court, Hosur	Krishnagiri	O.S.No. 40/2014	M/s.Rathna Packaging India (P) Ltd, Rep.by S.Arumugam //vs// M/S.Rajaram Flour Mill (P) Ltd, rep.by M.D. G.Balasubramaniam	Mr.M.Rajendran /Vs/ Mr.K.Nanjegowdu	16.04.2014	08.010.2020
	Additional District Court, Hosur	Krishnagiri	O.S.No 07/2017	M/s.Harita Seating Systems Ltd, Belagondapalli, Hosur Rep.by Senion Executive Mr.Nagina Singh //VS/ / M/s.Jaico Automobile Engineering Co.Pvt, Ltd, rep.by M.D., Mr.Bupinder	Mr.N.S.Vidhya Baskar /VS/ Mr.K.N.Chakradhar	27.01.2017	16.10.2020

**Form 5**

**List of cases in which Case Management Hearing was held during the month of September 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
				Singh Chandha, Bangalore and 4 others			
	Additional District Court, Hosur	Krishnagiri	O.S.No. 56/2017	M/s.Global Actives Pvt., Ltd., Rep.by its Chief financial officer M.S.Chandra Narayana now Rep.by Director Mr.Satish Hebbar  / /Vs//  1.M/s.Techpro Systems Ltd, Chennai, Rep.by its Managing Director 2. M/s.NTPC Ltd, New Delhi Pakri Barwadhih Coal Mining Project, Jharkhand Rep.by it Managing Director 3. M/s. NTPC Ltd, (A Govt.of India Enterprise), Coal mining projects, Hazaribag duly rep.by its Agm, Mr.Gautam Sen	Tr.P.Vijayaragavan  Vs.  Nil	12.04.2017	13.10.2020
	Additional District Court, Hosur	Krishnagiri	O.S.No. 117/2017	1. M/s.TVS Motor Compay Ltd, Haritha, Hosur rep.by power of attorney agent M/s United India Insurance Co., Ltd, rep.by Senior Divisional Manager Hosur 2. M/s.United India Insurance Co., Ltd, Divisional Office, Hosur Rep.by Senior Divisional Manager.  //Vs//  M/s Khaitan Logistics Pvt, Ltd, A-37, RIICO, Industrial Area, Kukas, NH-8, Jaipur	Mr.M.Jayakumar  /VS/  Mrs.T.Aabeetha	10.11.2017	09.10.2020
	Additional District Court, Hosur	Krishnagiri	O.S.No. 65/2018	Express Service Stations, Rep.by its Working Partner M.Suresh  //Vs//	Mr.K.Krishna  /Vs/  Sri.ArunBhat	17.05.2018	08.10.2020

**Form 5**

**List of cases in which Case Management Hearing was held during the month of September 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
				Viswas concrete products Private Limited Rep. Its Managing Director.B.R.Vishwas And Other			
	Additional District Court, Hosur	Krishnagiri	O.S.No. 133/2018	Bio Safe Solutions, Hosur rep.by its Prop. P.Srinivasan  /VS/  M/S.Faively Transport Rail Techonologies Indian Limited, Hosur Rep.by its General Manager	Mr.S.Raja Mahendra /Vs/  Mr.T.Vijay	04.09.2018	08.10.2020
	Additional District Court, Hosur	Krishnagiri	O.S.No. 167/2018	M/s Endeka Ceramics Pvt Ltd., Rep.by Acconts Manager Mr.Shenbaga vinayagam  //VS//  M/s. Umbeto Ceramics International Pvt, Ltd., Mr.Vinay Kumbhat (Chief financial Officer)	Mr.S.Balaji  /VS/  Mr.E.Arunan	22.10.2018	14.10.2020
	Additional District Court, Hosur	Krishnagiri	O.S.No. 175/2018	Canara Bank, SME Hosur Branch, Rep.by its Senior Manager  //VS//  1. Sri Balaji Printers, Rep.by its Prop. J.P.Santhosh, 2.Mr.J.P.Santhosh, Prop.of Sri Balaji Printers	Mr.K.Velayudham,  /VS/  Mr.A.Sathiya Narayanan	08.11.2018	14.10.2020
	Additional District Court, Hosur	Krishnagiri	O.S.No. 194/2018	R.Subramani  //VS//  1. N.Venkatasamy, 2. V.Venkatesh, 3. V.Vinay	Mr.P.Karthekeyan  /Vs/  Mr.M.S.Tamilnathan	01.12.2018	07.10.2020
	Additional District Court, Hosur	Krishnagiri	O.S.No. 196/2018	M/s Venkraft Paper Mills Pvt. Ltd., Rep.by Its SPA, Praksh	Mr.C.Karthick	03.12.2018	09.10.2020

**Form 5**

**List of cases in which Case Management Hearing was held during the month of September 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
				//VS// 1. Hemarani, 2. Minor. Roopashri, 3. Minor Chethan Minor Rep.by N.F Mother D1 Hemarani	/VS/ Mrs.Shobha		
	Additional District Court, Hosur	Krishnagiri	O.S.No. 109/2019	State Bank of India, Tank Street Branch, Hosur Rep.by Its Manager //VS// 1. M/s.Vinayaka Business Co.op rep.by its prop.Akila, 2. Mrs.Akila	Mr.S.Raj Vivekanand /VS/ Nil	07.06.2019	06.10.2020
	Additional District Court, Hosur	Krishnagiri	O.S.No. 113/2019	State Bank of India, Tank Street Branch, Hsour rep.by Its Branch Manager //VS// 1. M/s.Vinayaka concrete Products, rep.by its Prop. S.Aditya 2. S.Aditya	Mr.S.Raj Vivekanand /VS/ Nil	10.06.2019	08.10.2020
	Additional District Court, Hosur	Krishnagiri	O.S.No 135/2019	M/s.Copral Insulated Conductors (P) Ltd, rep.by it Manager Thiru.N.Arumugam //VS// 1. Stanislaus Prabhakaran, 2. Suzan Zenitha 3. M/s.Annai Auto Accessories.	Mrs.T.Aabeetha /VS/ J.K.Jayaseelan	19.06.2019	09.10.2020
	Additional District Court, Hosur	Krishnagiri	O.S.No. 173/2019	M/s.Poornimkumar, Concrete Product, Rep.by its Prop. Meenakshi	Mrs.R.Kokila /VS/	06.08.2019	08.10.2020

**Form 5**

**List of cases in which Case Management Hearing was held during the month of September 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
				/ /VS// 1. M/s. AB Rock Products Rep.by its prartners Anitha Nandha Kumar and Baghya Kumar, 2. Anitha Nandha Kumar, 3. Baghya Kumar	Mr.M.S. Tamilnathan		
	Additional District Court, Hosur	Krishnagiri	O.S.No. 183/2019	M/s.MAA Silk Ltd, Gawhati, Rep.by its Managing Director, Sailendra Kumar Bajoria, //VS// M/s S.K.Signature, Mumbai, Rep.by its Partner, Sagar Khanna	Mr.G.T.Karunagaran /VS/ Mr.P.Jayaseelan	26.08.2019	07.10.2020
	Additional District Court, Hosur	Krishnagiri	O.S.No. 185/2019	M/s.ION Exchange (India) Ltd, Rep.by Mr.Madhava Rao //VS// M/s.OCB Engineers, Rep.by Mr.Chandrasekar Ogale	Mr.D.Jayapraksh /VS/ Nil	27.08.2019	29.10.2020
	Additional District Court, Hosur	Krishnagiri	O.S.No. 187/2019	M/s.ION Exchange (India) Ltd, Rep.by Mr.Madhava Rao (Divisional Manager Finance) //VS// M/s.OCB Engineers, Rep.by Mr.Chandrasekar Ogale	Mr.D.Jayapraksh /VS/ Exparte	27.08.2019	07.10.2020
	Additional District Court, Hosur	Krishnagiri	OS.No 222/2019	M/s.Neocol represented by its partner A.M.Sarathkumar, //Vs.// Nadesan S/o. Sampath Mooranapalli	V.V.Venkateshan //Vs.// D.Thirunaukarasu	26.09.2019	28.10.2020
	Additional District Court, Hosur	Krishnagiri	OS.No 228/2019	State bank of Inida, Represented by it manager RASMECC its SARC stressed	Tr.S.Rajvivekanand	30.09.2019	06.10.2020

**Form 5**

**List of cases in which Case Management Hearing was held during the month of September 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
				asset resolution center Sri vari building sipcot hosur  //Vs.//  1.M/s. Priasana Thimmarayasamy 2.G.Ramareddy 3.Anusuya	//Vs.//  M.Venkataramareddy		
	Additional District Court, Hosur	Krishnagiri	OS.No 230/2019	M/s. Sri Vinayaga Engineering Represented by Proprietor M.Govindaraj S/o. Muniyappan Sipcot hosur  //Vs.//  1. M.S. Rasandik auto components pvt.ltd by its M.D.Rajivu Kapoor, 2.Gowtham Bhattacharya, New delhi 3. Krishnan Unit -2 Head Nanjagud, Mysore	R.Parathasarathi  //Vs.//  N.S.Vidhaya baskar	03.10.2019	08.10.2020
	Additional District Court, Hosur	Krishnagiri	OS.No. 237/2019	M/s.Ahya EXIM Rep. by its sole Proprietor Kalivani  //Vs.//  1.M/s.Sri Saravana Electronics Rep. by its Proprietor Madhiyan 2.M/s. Sri Saravana TV Home Rep by its Proprietor Palaniyammal	Tr.K.Baskar  //Vs.//  T.Shankar	17.10.2019	14.10.2020
	Additional District Court, Hosur	Krishnagiri	OS.No. 241/2019	Bank of Baroda, Branch at Hosur by its Senior Manager, Mrs. Anitha, Hosur  //Vs.//  Alcot wires Rep. by its Proprietor 1.P.Velmurgan 2.P.Velmurugan S/o. Pichaimuth, Hosur	Tr.K.Velayutham  //Vs.//  A.Sathiyarayanan	22.10.2019	06.10.2020

**Form 5**

**List of cases in which Case Management Hearing was held during the month of September 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
	Additional District Court, Hosur	Krishnagiri	OS.No. 295/2019	State Bank of Inida, Mookanandapalli Branch by its Manager (SARC) Sipcot Hosur  //Vs.// Body Solid fitness center Gym, Rep. by it Proprietor 1.Siva basavaraj 2.Siva Basavaraj S/o. Basavaraj, Arasanatty	Mr.S.Raj Vivekanand /VS/  Nil	12.012.2019	07.10.2020
	Additional District Court, Hosur	Krishnagiri	OS.No. 300/2019	Bank of Baroda its by Properitor Mr.arun Kumar S/o. Narayana  //Vs.// M/s.Vimose Technologies Rep.by its Prop. S.Sreevidhya having business ARRS Silk, Hosur	Tr. K. Velayudam  Vs.  Nil	19.12.2019	28.10.2020
	Additional District Court, Hosur	Krishnagiri	OS.No. 16/2020	Syndicate Bank having it branch office sipcopt Phase-II by its branch manager Ravi  //Vs.// MYCAB, Rep. by its Proprietor 1.Balraj, Railway station Hosur 2.Balraj, S/o. Jayaraman, Periyar Nager Eas, Hosur	Tr. K. Velayudam  Vs.  Nil	27.01.2020	14.10.2020
	Additional District Court, Hosur	Krishnagiri	OS.No. 17/2020	Syndicate Bank having it branch office Sipcot Phase-II by its Branch Manager Ravi  //Vs.// L. Perumal, S/o. Lashmanan, Santhi Nagar, Hosur	Tr. K. Velayudam  Vs.  Nil	27.01.2020	08.10.2020



**Form 5**

**List of cases in which Case Management Hearing was held during the month of September 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
	Additional District Court, Hosur	Krishnagiri	OS.No. 19/2020	Corporation Bank by its branch at Yesodha Mahal, Hosur by its Chief Manager G.K.Murugan  //Vs.// 1. Samana @ Munusamy, S/o. Munusamy @ Buddappa 2. Nandhish S/o. Samana @ Munusamy 3.S.Munjula D/o. Samana @ Munusamy, W/o. Suresh 4.Chowdeshwari, D/o. Samana @ munusamy 5.Shilpa D/o. Samana @ Munusamy 6. Jagadesh S/o. Samana @ Munusamy 7.Minor.Eswari, D/o. Samana @ Munusamy	Tr. K. Velayudam  Vs.  Nil	29.01.2020	29.10.2020
	Additional District Court, Hosur	Krishnagiri	OS.No 52/2020	Bank of India having its Head Office at Mumbai and also having Branch at Hosur Rep. by its Chife Manager Keshor Kumar  //Vs.// ENIMA PUT AERO SPECE Rep. by it Proprietor 1.M.Manigandan 2. Manigandan, S/o. Madhan, Keel kuppam, Pochampalli	Tr. K. Velayudam  Vs.  Nil	13.02.2020	28.10.2020
	Additional District Court, Hosur	Krishnagiri	OS.No. 64/2020	Bank of Baroda having its Head Office Rep. by its chief Manager Mr.Anit Kumar singh S/o.Late.Chandstaka prasad singh R.K.G op. Traffic polic station Bangalore, Bypass road hosur.  //Vs.//	Tr. K. Velayudam  Vs.  Nil	24.02.2020	09.10.2020

**Form 5**

**List of cases in which Case Management Hearing was held during the month of September 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
				M/S.Balaji silks Turisting works, by it Proprietor 1.Mrs.Kalavathi, 2.Mrs.Kalavathi W/o.Ragupathi, Therpetti road, Denkanikottai, Krishnagiri			
	Additional District Court, Hosur	Krishnagiri	OS.No 68/2020	M/S. Swathi Alloy Steels Rep. by its Managing Partner Mr. Lokesh Sagtani  //Vs.//  Mr. R.Manjunath, S/o. Ramesh, Sipcot Housing colony, Hosur	Tr.K.Ananada Kumar  Vs.  Nil	25.02.2020	16.10.2020
	Additional District Court, Hosur	Krishnagiri	OS.No. 71/2020	Syndicate Bank having its Branch Office at sipcot Phase-II Mr.Ravi S/o. Thammaiah  //Vs.//  1.M/s.sudhakar Enterperiser, by its Proprietor T.Sudhakar, Ganapathi Nagar, Hosur 2.T.Sudhakar S/o.Thiyagarajan, Meenachi nagar, Chithanapalli, Hosur	Tr. K. Velayudam  Vs.  Nil	27.02.2020	07.10.2020
	Additional District Court, Hosur	Krishnagiri	OS.No. 72/2020	Syndicate Bank having its Branch Office at Sipcot Phase-II, Branch Hosur, Rep.by its Branch Manager M.Ravi, S/o.Thammaiah //Vs.// 1.M/s. ASM Travels Rep. by it Proprietor V.Madesh 2.V.Madesh, S/o.Venkatesh Thorapalli Agraharam vill, Hosur	Tr. K. Velayudam  Vs.  Nil	27.02.2020	07.10.2020
	Additional District Court, Hosur	Krishnagiri	OS.No. 73/2020	Synadicate Bank having its branch office at Sipcot Phase-II, Rep. by its	Tr. K. Velayudam	27.02.2020	07.10.2020

**Form 5**

**List of cases in which Case Management Hearing was held during the month of September 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
				Branch Manager, Mr.Ravi, S/o. Thimmaiah  //Vs.//  1.M/s.Revathi Travels Rep. by it Proprietor B.Anusuya Bai, Bedrapalli, Sipcot Post, Hosur. 2.B.Anusuya Bai, W/o. Balaji Sigh, Bedarapalli, Zuzuwadi, Hosur.	Vs.  Nil		
	Additional District Court, Hosur	Krishnagiri	OS.No. 91/2020	M/s.GLOBAL CALCIUM Pvt. Ltd., Rep. by its Deputy General Manager, S.R.Muni Rao S/o. Late.Rama Rao,Sipcot Industrial company, Hosur  //Vs.//  1.M/s.ALMAS Technologies Pvt.Ltd Rep. by its Proprietor Mr.Sudan singh. 2.Mr.Sudan Singh, M/s.ACMAS Technologies Pvt.Ltd, having its registered office at kundli, Sonepet, Hariyana.	Mt.T.Shankar  Vs.  Nil	09.03.2020	07.10.2020
	Additional District Court, Hosur	Krishnagiri	OS.No. 94/2020	M/s. Barger paists India ltd represented by its Authroised Mr.T.Srinivasan having Sipcot, Hosur.  //Vs.//  M/s. SHREE Automaticity Industries C/o. Abishak Industriect by its Proprietor M.RajaGowandr Mohanraj, Sipcot Hosur.	Tr.K.Ananda Kumar  Vs.  Nil	10.03.2020	14.10.2020
	Additional District Court, Hosur	Krishnagiri	OS.No. 102/2020	Andhra Bank having its branch office at Housr Represented by its Branch Manager, Mr.G.Abhishek, S/o.Mr.G.Prabhakar David,	Tr. K. Velayudam  Vs.  Nil	24.03.2020	14.10.2020

**Form 5**

**List of cases in which Case Management Hearing was held during the month of September 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
				//Vs.// 1.M/s.M.R.Automobiles, Res.by its Prop.R.Prabhakar 2.R.Prabhakar,S/o.Ramakrishnappa, Prop. Of M/s.M.R.Automobiles Nothikuppam, Hosur			
	Additional District Court, Hosur	Krishnagiri	OS.No. 103/2020	Andhra Bank having its branch Office at Hosur represented by its Branch Manager, Mr.G.Abhishek, S/o.Mr.G.Prabhakar David  //Vs.// 1.M/s.Sri Manjunatha Hardware & Paints, Rep.by its Prop.K.Manjunatha, Bagalur Road, Hosur 2.K.Manjunatha, S/o.Kemparao, Prop.of M/s.Sri Manjunatha Hardware & Paints, Kumbalam, Krishnagiri dt.	Tr. K. Velayudam  Vs.  Nil	24.03.2020	15.10.2020
	Additional District Court, Hosur	Krishnagiri	OS.No 110/2020	Hosur COIR Foams Pvt. Ltd. Rep. by its Manager (Account and finance) Mr.M.V.R.K.Kishore S/o. M.V.Jaganmohan Rao, Sipcot industrial East, Hosur.  //Vs.//  Mrs.Ankita Mishra Proprietor M/s.Gayathiri Emporium, Narayana Street, Leelamahal road, Vishakapatnam.	Tr.M.S.Tamil Nathan  Vs.  Nil	06.06.2020	15.10.2020
	Additional District Court, Hosur	Krishnagiri	OS.No. 111/2020	Bank of India, having its head Office Res. by its consituent Attorney Mr.T.Sivakumar, S/o. Thandavan at M.M.Reddy complex old Bangalore road, Hosur.	Tr. K. Velayudam  Vs.  Nil	06.06.2020	14.10.2020

**Form 5**

**List of cases in which Case Management Hearing was held during the month of September 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
				//Vs.// 1.M/s.Easik Kumaran Auto Pats, Rep. by its Proprietor S.Jansi Rani Rajeshwari layout, Sipcot, Hosur. 2.S.Jansi Rani W/o. Rathinam Bharathi Nagar, Mookandapalli, Hosur			
	Additional District Court, Hosur	Krishnagiri	OS.No. 112/2020	Andhra Bank Having its Branch Office at Hosur. Rep. by its Branch Managaer Mr.G.Adhishek S/o. Prabhakar David  //Vs.// Mr.H.Mahaboob Khan, So. Hassan khan, Thorrapalli vill. Penandapalli post, Hosur. 2.M.Govinda Reddy Alasapalli vill. Hosur	Tr. K. Velayudam  Vs.  Nil	06.06.2020	14.10.2020
	Additional District Court, Hosur	Krishnagiri	Os.No 114/2020	Bank of India Having its head Office at Mumbai, Rep. by its Mr.T.Sivakumar S/o. S.Thandvan, MM Reddy complex old Bangalore road, Hosur.  //Vs.// 1.M/s.Ganesh Engineering Rep. by it Prop. U.Muthu Kumar Office at Kamaraj Nagar, Sipcot, Hosur. 2.U.Muthu Kumar S/o. Uthandyapillai, Kudiyana street, Muthal kattalai, Pandurangapuram, Kumbakonam	Tr. K. Velayudam  Vs.  Nil	06.06.2020	15.10.2020
12	Prl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL	NIL
	I Addl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL	NIL
	I Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL	NIL

**Form 5**

**List of cases in which Case Management Hearing was held during the month of September 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
	II Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL	NIL
13	District Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Fast Track Mahila Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Sub Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Principal Sub Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Additional Sub Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL
14	The Principal District Judge	Namakkal	COS/2/2020	Vishnu Sudha Textiles Rep by its Sole Properties TSudha Rep by her Power Agent VRajagopalan Vs M/sKMS and Company Rep by its Proprietor KBabu	Dakshinamoorthy.L(P),	05-06-2018	05-11-2020
	The Principal District Judge	Namakkal	COS/3/2020	SSV Feeds rep by its Managing Partner Vs Mani Poultry Farm rep by its Proprietor SMMani and another	Raghu.T.V(P),	19-06-2018	10-11-2020
	The Principal District Judge	Namakkal	COS/5/2020	Harin Feeds by its Manager MSenthilkumar Vs Paramasivam Poultry Farm by its Manager Paramasivam	Shanmugam.K(P), Yoganathan.S(R),	21-08-2018	14-10-2020
	The Principal District Judge	Namakkal	COS/6/2020	PePe Feeds by its Managing Partner PTamilarasan Vs Perianna gounder and 8 others	Shanmugam.K(P),	18-12-2018	28-10-2020
	The Principal District Judge	Namakkal	COS/7/2020	NPA Foods and feeds by rep Patner of Velusamy Vs Maruthappan	Rajasekaran.T(P),	19-12-2018	29-10-2020
	The Principal District Judge	Namakkal	COS/10/2020	Senthamil Finance by its Managing partner Vs Valarmathi and 2 others	Balakrishnan.R(P), Chinnusamy.R(R),	18-01-2019	12-10-2020
	The Principal District Judge	Namakkal	COS/11/2020	RDomnic Xavier Vs Fues Gupta M/sInnovittil church	Raju.L(P),	18-01-2019	12-10-2020

**Form 5**

**List of cases in which Case Management Hearing was held during the month of September 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
	The Principal District Judge	Namakkal	COS/12/2020	Mahindra Feeds and Foods by its partner Palanisamy Vs Selvaraj	Shanmugam.K(P),	02-03-2019	05-10-2020
	The Principal District Judge	Namakkal	COS/15/2020	Saranya Spinning Mills Pvt Ltd rep by Technical Director Ashokkumar Vs Om sakthi Textiles rep by Properitor Arthanarisamy	Shanmugam.K(P), Arthanari.K(R),	21-03-2019	15-10-2020
	The Principal District Judge	Namakkal	COS/16/2020	Sri Kumaran Finance by Managing Director MGanesan Vs Sasikala and 2 others	Murugesan.J.K(P),	04-04-2019	05-11-2020
	The Principal District Judge	Namakkal	COS/17/2020	Sree amman Finance Rep by its Managing partner RGanesan Vs Kumaresan	Palanisamy. T.M.(P), Ravi.M(R),	25-04-2019	18-11-2020
	The Principal District Judge	Namakkal	COS/20/2020	Sri Lakshmi Finance by its Partner PKrishnamoorthi Vs PElango and another	Krishnamoorthy.T.V(P),	30-04-2019	08-10-2020
	The Principal District Judge	Namakkal	COS/22/2020	Gayathiri Finance by its Managing Partner Balu Vs Ramachandiran and 2 others	Kumarasan.P(P),	13-08-2019	13-10-2020
	The Principal District Judge	Namakkal	COS/25/2020	Mahendira feeds and foods by its Managing Partner Palanisamy Vs MuthuKumar	Shanmugam.K(P),	19-08-2019	05-10-2020
	The Principal District Judge	Namakkal	COS/24/2020	Indian over seas bank Vs KRKala	Shanmugham.S.A(P), Udhaya kumar.K(R),	19-08-2019	07-10-2020
	The Principal District Judge	Namakkal	COS/23/2020	Syndicate bank Pallipalayam Branch Vs JKavinkumar	Shanmugham.S.A(P),	19-08-2019	07-10-2020
	The Principal District Judge	Namakkal	COS/27/2020	NPA Foods and Feeds by its Managing Partner Velusamy Vs Kandasamy	Shanmugam.K(P), Johnedwin.F(R),	21-08-2019	14-10-2020
	The Principal District Judge	Namakkal	COS/28/2020	Syndicate bank NPudupatti Branch Rep by its Branch Manager Vs Pillaiyaraj and another	Anbazhagan.P(P),	10-09-2019	07-10-2020
	The Principal District Judge	Namakkal	COS/29/2020	Syndicate bank NPudupatti Brach REp by its Branch Manager Vs VMMadhuranthagai and another	Anbazhagan.P(P),	10-09-2019	14-10-2020
	The Principal District	Namakkal	COS/30/2020	RDinesh Vs Gautham Kanunga	Arthanari.K(P),	04-10-2019	10-11-2020

**Form 5**

**List of cases in which Case Management Hearing was held during the month of September 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
	Judge						
	The Principal District Judge	Namakkal	COS/34/2020	Mahendira Feeds and Foods by its Managing Director Palanisamy Vs Nallaiyan	Shanmugam.K(P),	02-01-2020	14-10-2020
	The Principal District Judge	Namakkal	COS/35/2020	M/S Palls Association by Owner Radhakrishnan Vs KMS Poultry Farm rep by its Latha @ Krishnalatha	SureshKumar.P(P),	03-01-2020	02-11-2020
	The Principal District Judge	Namakkal	COS/37/2020	Harin Feeds by its owner MSenthilkumar Vs Sengottuvel	Shanmugam.K(P), Kannan.C(R),	07-01-2020	15-10-2020
	The Principal District Judge	Namakkal	COS/38/2020	Selvaraj Vs United India Insurance company Ltd by its branch manager	Shanmugam.K(P),	07-01-2020	15-10-2020
	The Principal District Judge	Namakkal	COS/36/2020	Harin Feeds by its Owner MSenthilkumar Vs Chinnusamy	Shanmugam.K(P), Tamilselvan.R(R),	07-01-2020	07-10-2020
	The Principal District Judge	Namakkal	COS/39/2020	Subramani Vs RSR Feeds by its Managing Partner Duraisamy and 5 others	Shanmugam.K(P),	08-01-2020	06-10-2020
	The Principal District Judge	Namakkal	COS/40/2020	M/sVictory Spinning Private Ltd by its Director TBalachandran Vs M/sRitham Fibrarics and another	Paraneedharan.C(P), Palanisamy. K.K(R),	21-01-2020	07-10-2020
	The Principal District Judge	Namakkal	COS/41/2020	M/sVadivel Textiles rep by its Prop PVadivel Vs M/sSri Vaari Fabrics rep by its prop SSelvan	Gunasekaran.P.M(P),	29-01-2020	06-10-2020
	The Principal District Judge	Namakkal	COS/42/2020	Canara Bank Namakkal Branch by its Manager Vs KalaivaniK	Vinoth.S(P),	30-01-2020	09-10-2020
	The Principal District Judge	Namakkal	COS/43/2020	M/sGlobalvet Enterprises by its Owner RGeetharanjani Vs KMS Poultry Farm Latha @ Krishnalatha	Suresh Kumar.P(P),	05-02-2020	12-10-2020
	The Principal District Judge	Namakkal	COS/45/2020	Sri Aruljothi murugan Fianance by its Managing Partner KMthusamy Vs SMuthukumar	Chinnusamy.R(P),	12-03-2020	28-10-2020
	The Principal District Judge	Namakkal	COS/44/2020	Sri Sivaganga Capitals by its Managing Partner KGanesan Vs BVijayasarathi and 2 others	Chinnusamy.R(P),	12-03-2020	03-11-2020



**Form 5**

**List of cases in which Case Management Hearing was held during the month of September 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
	The Principal District Judge	Namakkal	COS/46/2020	M/S Arul granites private limited sankari Rep by its Power Agent CARungam Vs M/S Sri meenakshi granites A Partnership firm and 2others	R.Tamilselvan(P),	13-03-2020	09-10-2020
	The Principal District Judge	Namakkal	COS/47/2020	Vijaya Bank (Bank of Baradoa) Rasipuram rep by its Branch Manager Vs VTex rep by its proprieter Jayakumar and 2 others	Satthivel.A(P),	11-06-2020	13-10-2020
	The Principal District Judge	Namakkal	COS/48/2020	Dhanlaxmi Bank ltd Vs Arun and another	Anbazhagan.P(P),	17-06-2020	12-10-2020
	The Principal District Judge	Namakkal	COS/49/2020	Mahendran Feeds Foods by its managing director Palanisamy Power Egent Mohan Vs Poongodi	Shanmugam.K(P),	29-06-2020	06-11-2020
	The Principal District Judge	Namakkal	COS/50/2020	Hain Feeds by its Owner MSenthilkumar by power Agent PSellamuthu Vs Rajagopal	Shanmugam.K(P),	07-07-2020	09-10-2020
	The Principal District Judge	Namakkal	COS/51/2020	M/sLogical Agri Business India Private Limited rep by its Managing Director Vs M/sSri Lakshmi Narasimha Poultry Farm Pvt ltdrep by its Managing Director MrKalidindi and 4 othe	Shanmugam.K(P),	29-07-2020	06-10-2020
	The Principal District Judge	Namakkal	COS/52/2020	Mahendra feeds foods by rep its Proseding Partner Palanisamy Agent M Mohan Vs Balakrishnan	Shanmugam.K(P),	19-08-2020	10-11-2020
	The Principal District Judge	Namakkal	COS/53/2020	Mahendran feeds and foods by rep partner palanisamy by rep agent MMohan Vs Senthikumar	Shanmugam.K(P), Vinoth.S(R),	19-08-2020	28-10-2020
	The Principal District Judge	Namakkal	COS/54/2020	Subashree Feeds by its Owner Umamaheswari Vs Palanivel	Shanmugam.K(P),	21-08-2020	28-10-2020
15	District Court Udthagamandalam, Nilgris	Nilgris	NIL	NIL	NIL	NIL	NIL
16	Principal District Court	Perambalur	NIL	NIL	NIL	NIL	NIL

**Form 5**

**List of cases in which Case Management Hearing was held during the month of September 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
	Mahila Court	Perambalur	NIL	NIL	NIL	NIL	NIL
	Sub Court	Perambalur	NIL	NIL	NIL	NIL	NIL
17	The Principal District Court	Pudukkottai	OS 71/18	Subaithabegam Vs Balasubramanian	Thiru.M.Jeyanthan	28.04.2018	06.08.2020
	The Principal District Court	Pudukkottai	OS 64/18	i) Gulgarini ii) Abdul Rahman Vs Rahamath Nisa and 8 others	Thiru.K.Anbazzahan	07.09.2018	06.08.2020
	The Principal Sub Court	Pudukkottai	OS 77/15	Corpration Bank Vs. N. Shankar	.P. Jawaher Vs K. Murugesan	18.02.2015	01.12.2020
	The Principal Sub Court	Pudukkottai	O.S. 451/2017	Canarabank Thirumayam Branch Vs R. Vasanthi	S. Dhananjaya Ramachandran Vs Exp	04.10.2017	07.12.2020
	The Principal Sub Court	Pudukkottai	O.s. 305/2010	S. Nagarajan Vs. Dhanam Meenakhi & other	S. SivaJothi Vs S. Chockalingam	01.09.2010	15.12.2020
	The Principal Sub Court	Pudukkottai	O.S. 533/2017	Canara Bank Thirumayam Branch Vs. K. Karuppaiah	S. Dhananjaya Ramachandran Vs M. Raja	13.12.17	18.01.2021
	The Principal Sub Court	Pudukkottai	O.S.381/2015	Canara Bank Thirumayam Vs. U. Palanisamy	S. Meyappan Vs A. Chellaiah	24.08.15	01.12.2020
	The Principal Sub Court	Pudukkottai	O.S.231/2018	State Bank of Inida Main Branch Pudukkottai Vs. Pandiselvi	T. Kannadasan Vs Exp	26.07.20	12.01.2021
	The Principal Sub Court	Pudukkottai	O.S. 171/2018	UCO Bank Pudukkottai Branch Vs. K. Palanisamy	S. M Kumar	21.06.18	05.01.2021
	The Principal Sub Court	Pudukkottai	O.S.125/2014	State Bank of India Main Branch Thanjavour vs. K. Perumal and other	s. Muthaiyan Vs Pon. Gagendran	24.03.2014	08.12.2020
	The Principal Sub Court	Pudukkottai	O.S. 201/2016	Union Bank of India. Pudukkottai Vs. Rajendran	K. Narayanan Vs C. Shanmugam	20.06.2016	24.11.2020
	The Principal Sub Court	Pudukkottai	O.S.279/17	Canara Bank Thirumayam Branch Vs. Rengasamy	S. Dhananjaya Ramachandran Vs G. Arokiyasamy	15.06.2017	03.11.2020
	The Principal Sub Court	Pudukkottai	O.S. 449/17	canara Bank Thirumayam Branch Vs .A. annadurai	S. Dhananjaya Ramachandran Vs k. Rajakili.	03.10.17	04.12.2020
	The Principal Sub Court	Pudukkottai	O.S. 87/16	canara Bank Thirumayam Branch Vs A. Chellaiah	M. Veerappan Vs M. Ganagarathenam	10.03.16	05.01.2021
	The Principal Sub Court	Pudukkottai	O.S.273/17	Canara Bank Thirumayam Branch Vs .R. Muthu	S. Dhananjaya Ramachandran Vs Exp	14.06.17	18.01.2021

**Form 5**

**List of cases in which Case Management Hearing was held during the month of September 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
	The Principal Sub Court	Pudukkottai	O.S.205/18	R. Ravindran Vs. Namachivayam	S. Sagadevan Vs S. Suresh babu	09.07.18	07.12.2020
	The Principal Sub Court	Pudukkottai	O.S.25/18	Canara Bank Thirumayam Branch Vs. A. Sangeli	S. Dhananjaya Ramachandran Vs S. Govindarasu	30.01.18	03.11.2020
	The Principal Sub Court	Pudukkottai	O.S. 303/18	Veerammal Vs. Muthu @ Eenamuthu	K. Kulanthivel Vs Exp	03.09.2018	09.11.2020
	The Principal Sub Court	Pudukkottai	O.S.275/17	canara Bank Thirumayam Branch Vs S. Kannan	S. Dhananjaya Ramachandran	14.06.17	22.12.2020
	The Principal Sub Court	Pudukkottai	O.S.399/18	IOB Pudukkottai Vs. P.P. Sampathkura and others	K. Narayanan	26.11.2018	12.01.2021
	The Principal Sub Court	Pudukkottai	O.S.171/19	Lakshmi Vilas Bank Pudukkottai Branch, Vs. S. Thirumeni & 2 others	M. Veerappan Vs P.T. Panneer selvam & S. Murugesan	30.04.19	12.10.20
	The Principal Sub Court	Pudukkottai	O.S. 31/19	M. Nadanam Vs. A. Amutha	C. Thirumoorthy Vs V. Subramaniyan & Ganagambal	13.02.19	15.12.2020
	The Principal Sub Court	Pudukkottai	O.S.475/19	Canara Bank Pudukkottai Vs. A. Muthu Rangiyam	S. Dhananjaya Ramachandran	26.11.19	12.10.20
	The Principal Sub Court	Pudukkottai	O.S. 47/19	S. Veerasaamy VS. Nasimabeegam & 7 others	K. Narayanan Vs Exp	25.02.19	10.11.2020
	The Principal Sub Court	Pudukkottai	O.S. 217/19	Indian Overseas Bank N arthamalai Branch vs Navaneethakrishnan	G. Nangai Vs S. Sahadevan	12.06.20	10.11.2020
	The Principal Sub Court	Pudukkottai	O.S. 359/19	Soosainathan Vs . Senthil & others	Solai Methaiah Vs C. Karunaneethi	24.09.19	15.12.2020
	The Principal Sub Court	Pudukkottai	O.S. 127/19	S. Balasubramaniyan Vs. VG. kannan @ Thamarai kannan	P.M. Shek Dhivan	05.4.19	09.11.2020
	The Principal Sub Court	Pudukkottai	O.S. 149/19	Veerasekaran Vs. Ravichandran	T. Palaninathan	23.04.19	10.11.2020
	The Principal Sub Court	Pudukkottai	O.S. 75/19	Canara Bank Pudukkottai VS. S. Ravikumar & another	S. Dhananjaya Ramachandran Vs P. Jawahar	08.03.19	30.11.2020
	The Principal Sub Court	Pudukkottai	O.S. 227/19	A.Palaniappan V.s. C. Elangoven	P. Balamurugan Vs A. Chellaiah	24.06.19	12.01.2021
	The Additional Sub Court	Pudukkottai	OS 258/2002	Rajamanikam Vs Sethurajan Chrttiar	VS.Bathrinath Vs Mohamed	19.11.2002	05.12.2020
	The Additional Sub Court	Pudukkottai	OS 60/2006	Muthuraman Vs Shanmugam and others	K.Narayanan Vs K.Balasundaram	07.04.2006	21.11.2020

**Form 5**

**List of cases in which Case Management Hearing was held during the month of September 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
	The Additional Sub Court	Pudukkottai	OS 68/2006	Sudagar Vs Special officer,PACB, Irungakkottai and other	K. Kulanthivel Vs T.Senthilkumar	20.04.2006	05.10.2020
	The Additional Sub Court	Pudukkottai	OS 130/2008	Br.Manager City Union Bank Pudukkottai Vs MVR Agengies prop.Pandiselvi and others	K.Narayanan Vs Sureshkannan	07.08.2008	05.10.2020
	The Additional Sub Court	Pudukkottai	OS 180/2009	A/M Muthumariammal Temple,Narthamalai Vs Karippaiah and others	S.Rajaathmoolam Vs S.Mutrhukumar	09.10.2009	08.10.2020
	The Additional Sub Court	Pudukkottai	OS 410/2010	Br.Manager TMB, Pudukkottai Vs Amusu and others	K.Shanmugam	26.11.2020	03.12.2020
	Sub Court, Aranthangi	Pudukkottai	OS 74/18	SBI, Mimisal Branch Rep. by its Manager Vs I)Sebasthiyammal ii) Malarvizhi	Thiru.S.Padmananthan Vs Thiru.B.Venkatesan	19.04.2018	08.10.2020
	Sub Court, Aranthangi	Pudukkottai	OS 49/19	The karur Vysya Bank Ltd., Rep by its Branch Manager, Aranthangi Vs Muthukrishnan	Thiru.B.Venkatesan Vs Thiru.A.M.Shanmuga sundaram	25.07.2019	09.10.2020
	The Mahila Court	Pudukkottai	os 74/19	i)P..Venkata Subbu ii)V.Subhassree VS R.R. Srinivasan and 2 another	Thiru.S.Chockalingam	19.08.2019	29.09.2020
18	Principal District Court	Ramanathapuram	NIL	NIL	NIL	NIL	NIL
19	Principal District Court, Salem.	Salem	NIL	NIL	NIL	NIL	NIL
20	Principal District and Sessions Court	Sivagangai	NIL	NIL	NIL	NIL	NIL
21	Prl. District Court	Thanjavur	NIL	NIL	NIL	NIL	NIL
	III Additional District Judge, Pattukkottai.	Thanjavur	NIL	NIL	NIL	NIL	NIL
22	Principal District Court, Theni	Theni	87/19	Petitioner name: Shri Amsapriya Store (Through Proprietor S. Sudhakar) Respondent Name : 1) T.Gurusamy Nadar and Sons Maligai, Rep. by Managing Partener G.Vijayakumar Babu and another	Amarnathbabau.R.N.S/Anburaj.A	13.11.2019	29.09.2020

**Form 5**

**List of cases in which Case Management Hearing was held during the month of September 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
				2) G. Vijayakumar Babu			
	Principal District Court, Theni	Theni	87/20	Petitioner name: Theni Guru Krishna Textiles Mills (p) Ltd, Rep. by its Managing Director T.K. Ponraj Respondents name: 1) M/s. Vel Textile, Rep. by its Managing Partner Kalai 2) Kalai 3) M/s Dharshin Fabriks, Rep. by its Properitor Jeyapaul	Guru.Rathakrishnan.G	29.06.2020	30.09.2020
23	Principal District Court, Thoothukudi	Thoothukudi	NIL	NIL	NIL	NIL	NIL
24	Principal District Court	Tiruchirappalli	NIL	NIL	NIL	NIL	NIL
	II Additional District Court	Tiruchirappalli	NIL	NIL	NIL	NIL	NIL
25	Principal District Court	Tirunelveli	NIL	NIL	NIL	NIL	NIL
26	Principal Sub Court, Tiruppur	Tiruppur	OS 177/2020	Tamilnadu Mercantile Bank Ltd., Tiruppur Main Branch, Represented by its Chief Manager Vs 1. C. Mahadevan Proprietor, M/s. DD Packaging & 2. S. Vanithadevi	B. Sivakumar	17.08.2020	19.10.2020
	Principal Sub Court, Tiruppur	Tiruppur	OS 183/2020	Union Bank of India, Veerapandi Branch, Tiruppur Rep. by its Senior Manager, Xavier Fernando Vs M/s. Sunshine Export Rep. by its Partner P. Suresh Kumar and S.Dhanalakshmi and 2 others	B. Sivakumar	27.08.2020	16.10.2020
27	Principal District Court, Tiruvallur	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The I Additional District and Sessions Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The II Additional District and Sessions Court,	Tiruvallur	NIL	NIL	NIL	NIL	NIL

**Form 5**

**List of cases in which Case Management Hearing was held during the month of September 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of Case Management Hearing</b>
	Poonamallee.						
	The III Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The IV Additional District and Sessions Court, Ponneri.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Tiruttani.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
28	Principal District Court, Tiruvannamalai.	Tiruvannamalai	NIL	NIL	NIL	NIL	NIL
	Additional District Court (FTC), Arni	Tiruvannamalai	NIL	NIL	NIL	NIL	NIL
29	Principal District Court	Tiruvarur	NIL	NIL	NIL	NIL	NIL
30	Principal District Court, Vellore	Vellore	NIL	NIL	NIL	NIL	NIL
31	Principal District Court	Villupuram	NIL	NIL	NIL	NIL	NIL
32	Principal District Court, Srivilliputtur	Virudhunagar	NIL	NIL	NIL	NIL	NIL
	Sub Court, Sivakasi	Virudhunagar	NIL	NIL	NIL	NIL	NIL
33	PDJ	Puducherry	83/2020	M/s. Prashanth Properties Pvt. Ltd., Rep. by its M.D., Premraja Vs 1) Om Ganeshaya Food and Beverages Pvt.Ltd., Rep. By its Director, Sumit Shital 2) Shreem Food and Beverages rp by Partner Mrs. Shreedevi Chandrasekran	Mr. L. Sathish Vs Mr. P. Natarajan	08.07.2020	10.09.2020 25.09.2020









**Form 6**

**Contested commercial cases disposed during the month of September 2020**

<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs. Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)</b>	<b>Date of Decision</b>	<b>Days for disposal</b>	<b>Nature of Disposal (Contested/Settled)</b>	<b>Date of execution of decree</b>	<b>Number of days for execution of decree from date of decision</b>	<b>Act Section</b>
	Additional District Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Sub Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Principal Sub Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Additional Sub Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
14	The Principal District Judge	Namakkal	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
15	District Court Udthagamandalam, Nilgris	Nilgris	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
16	Principal District Court	Perambalur	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Mahila Court	Perambalur	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Sub Court	Perambalur	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
17	The Principal Sub Court	Pudukkottai	91/19	UCO Bank Pudukkottai Branch Vs P.Kunjapan Indurani	S.M.Kumar	19.03.2019	No	04.09.2020	04.09.2020	Settled out of Court	14.09.20	10	Or 6 R14A







**SEPTEMBER 2020  
SUBORDINATE COURTS**

<b>Form 7</b>						
<b>Summary of Commercial Cases during the month of September 2020</b>						
<b>Sr.No</b>	<b>Court</b>	<b>District</b>	<b>Total number of cases pending on the 1st day of the month</b>	<b>Total number of cases instituted during the month</b>	<b>Total number of cases disposed during the month</b>	<b>Total number of cases pending at the end of the month</b>
1	Principal District Court	Ariyalur	0	0	0	0
		<b>Ariyalur Total</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
2	Principal City Civil Court	Chennai	5	1	0	6
		<b>Chennai Total</b>	<b>5</b>	<b>1</b>	<b>0</b>	<b>6</b>
3	Prl. District Court, CBE.	Coimbatore	140	3	0	143
	I Addl. District Court, CBE	Coimbatore	10	0	0	10
	III Addl. Dist. Court, CBE	Coimbatore	25	0	0	25
	IV Addl. Dist. Court, CBE	Coimbatore	38	0	0	38
	V Addl. Dist. Court, CBE	Coimbatore	34	0	0	34
		<b>Coimbatore Total</b>	<b>247</b>	<b>3</b>	<b>0</b>	<b>250</b>
4	Principal District and Sessions Court, Cuddalore	Cuddalore	4	1	0	5
	All other Courts	Cuddalore	0	0	0	0
		<b>Cuddalore Total</b>	<b>4</b>	<b>1</b>	<b>0</b>	<b>5</b>
5	Principal District Court, Dharmapuri.	Dharmapuri	10	0	0	10
	Judicial Magistrate No.II, Dharmapuri.	Dharmapuri	0	0	0	0
		<b>Dharmapuri Total</b>	<b>10</b>	<b>0</b>	<b>0</b>	<b>10</b>
6	Principal District Court, Dindigul	Dindigul	18	10	0	28
		<b>Dindigul Total</b>	<b>18</b>	<b>10</b>	<b>0</b>	<b>28</b>
7	Principal District Court, Erode	Erode	14	8	0	22
	I Additional District Court, Erode	Erode	15	0	8	7
	II Additional District Court, Erode	Erode	7	0	0	7
	III Additional District Court, Gobichettipalayam	Erode	3	0	3	0
	IV Additional District Court, Bhavani.	Erode	3	0	1	2
	Principal Subordinate Court, Erode	Erode	16	1	0	17

	I Additional Subordinate Court, Erode	Erode	12	2	0	14
	II Additional Subordinate Court, Erode	Erode	4	0	0	4
	Sub Court, Gobichettipalayam	Erode	1	0	0	1
		<b>Erode Total</b>	<b>75</b>	<b>11</b>	<b>12</b>	<b>74</b>
8	Principal District Court,Chengalpattu	Kancheepuram	39	0	0	39
		<b>Kancheepuram Total</b>	<b>39</b>	<b>0</b>	<b>0</b>	<b>39</b>
9	Principal District Court	Kanniya Kumari	27	2	0	29
		<b>Kanniya Kumari Total</b>	<b>27</b>	<b>2</b>	<b>0</b>	<b>29</b>
10	Principal District Court	Karur	4	0	0	4
		<b>Karur Total</b>	<b>4</b>	<b>0</b>	<b>0</b>	<b>4</b>
11	Principal District Court, Krishnagiri	Krishnagiri	3	0	0	3
	Additional District Court, Krishnagiri	Krishnagiri	2	0	0	2
	Additional District Court, Hosur.	Krishnagiri	41	0	0	41
		<b>Krishnagiri Total</b>	<b>46</b>	<b>0</b>	<b>0</b>	<b>46</b>
12	Prl. Dist. & Sessions Court	Madurai	31	6	1	36
	I Addl. Dist. & Sessions Court	Madurai	2	0	0	2
	I Addl. Sub Court	Madurai	3	0	0	3
	II Addl. Sub Court	Madurai	2	0	0	2
		<b>Madurai Total</b>	<b>38</b>	<b>6</b>	<b>1</b>	<b>43</b>
13	District Court, Nagapattinam	Nagapattinam	0	0	0	0
	Fast Track Mahila Court, Nagapattinam	Nagapattinam	0	0	0	0
	Additional District Court, Mayiladuthurai	Nagapattinam	0	0	0	0
	Sub Court, Nagapattinam	Nagapattinam	0	0	0	0
	Principal Sub Court, Mayiladuthurai	Nagapattinam	0	0	0	0
	Additional Sub Court, Mayiladuthurai	Nagapattinam	0	0	0	0
		<b>Nagapattinam Total</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
14	The Principal District Judge	Namakkal	40	1	0	41
		<b>Namakkal Total</b>	<b>40</b>	<b>1</b>	<b>0</b>	<b>41</b>
15	District Court Udthagamandalam, Nilgiris	Nilgiris	2	0	0	2
	District Court Udthagamandalam, Nilgiris	Nilgiris	1	0	0	1
		<b>Nilgiris Total</b>	<b>3</b>	<b>0</b>	<b>0</b>	<b>3</b>

16	Principal District Court	Perambalur	0	0	0	0
	Mahila Court	Perambalur	0	0	0	0
	Sub Court	Perambalur	0	0	0	0
		<b>Perambalur Total</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
17	The Principal District Court	Pudukottai	7	0	0	7
	The Mahila Court	Pudukottai	1	0	0	1
	The Principal Sub Court	Pudukottai	29	0	1	28
	The Additional Sub Court	Pudukottai	45	0	0	45
	The Additional District Court	Pudukottai	7	0	0	7
	The Sub Court, Aranthangi	Pudukottai	2	0	0	2
		<b>Pudukottai Total</b>	<b>91</b>	<b>0</b>	<b>1</b>	<b>90</b>
18	Principal District Court	Ramanathapuram	1	0	0	1
		<b>Ramanathapuram Total</b>	<b>1</b>	<b>0</b>	<b>0</b>	<b>1</b>
19	Principal District Court, Salem.	Salem	77	8	3	82
		<b>Salem Total</b>	<b>77</b>	<b>8</b>	<b>3</b>	<b>82</b>
20	Principal District and Sessions Court	Sivagangai	0	0	0	0
		<b>Sivagangai Total</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
21	Prl. District Court	Thanjavur	39	8	0	47
	III Additional District Judge, Pattukkottai.	Thanjavur	2	0	0	2
		<b>Thanjavur Total</b>	<b>41</b>	<b>8</b>	<b>0</b>	<b>49</b>
22	Principal District Court	Theni	2	0	0	2
		<b>Theni Total</b>	<b>2</b>	<b>0</b>	<b>0</b>	<b>2</b>
23	Principal District Court, Thoothukudi	Thoothukudi	24	0	0	24
		<b>Thoothukudi Total</b>	<b>24</b>	<b>0</b>	<b>0</b>	<b>24</b>
24	Principal District Court	Tiruchirappalli	20	1	0	21
	II Additional District Court	Tiruchirappalli	1	0	1	0
		<b>Tiruchirappalli Total</b>	<b>21</b>	<b>1</b>	<b>1</b>	<b>21</b>
25	Principal District Court	Tirunelveli	17	0	0	17
		<b>Tirunelveli Total</b>	<b>17</b>	<b>0</b>	<b>0</b>	<b>17</b>
26	Principal District Court, Tiruppur	Tiruppur	20	0	0	20
	I Additional District Court, Tiruppur	Tiruppur	53	0	0	53
	II Additional District Court, Tiruppur	Tiruppur	23	0	1	22
	Principal Sub Court, Tiruppur	Tiruppur	93	2	0	95
	Additional Sub Court, Tiruppur	Tiruppur	73	0	1	72
	Sub Court, Udumalpet	Tiruppur	8	0	0	8



	Sub Court, Avinashi	Tiruppur	13	0	0	13
		<b>Tiruppur Total</b>	<b>283</b>	<b>2</b>	<b>2</b>	<b>283</b>
27	Principal District Court, Tiruvallur	Tiruvallur	6	0	0	6
	The I Additional District and Sessions Court, Tiruvallur.	Tiruvallur	12	0	0	12
	The II Additional District and Sessions Court, Poonamallee.	Tiruvallur	13	0	0	13
	The III Additional District and Sessions Court, Poonamallee.	Tiruvallur	4	0	0	4
	The IV Additional District and Sessions Court, Ponneri.	Tiruvallur	4	0	0	4
	The Sub Court, Tiruvallur.	Tiruvallur	23	0	0	23
	The Sub Court, Poonamallee.	Tiruvallur	1	0	0	1
	The Sub Court, Tiruttani.	Tiruvallur	60	0	1	59
		<b>Tiruvallur Total</b>	<b>123</b>	<b>0</b>	<b>1</b>	<b>122</b>
28	Principal District Court, Tiruvannamalai.	Tiruvannamalai	7	0	0	7
	Additional District Court (FTC), Arni	Tiruvannamalai	0	0	0	0
		<b>Tiruvannamalai Total</b>	<b>7</b>	<b>0</b>	<b>0</b>	<b>7</b>
29	Principal District Court	Tiruvarur	3	0	0	3
		<b>Tiruvarur Total</b>	<b>3</b>	<b>0</b>	<b>0</b>	<b>3</b>
30	Principal District Court, Vellore	Vellore	20	0	0	20
		<b>Vellore Total</b>	<b>20</b>	<b>0</b>	<b>0</b>	<b>20</b>
31	Principal District Court	Villupuram	0	0	0	0
		<b>Villupuram Total</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
32	Principal District Court, Srivilliputtur	Virudhunagar	24	0	2	22
	Sub Court, Sivakasi	Virudhunagar	34	0	0	34
		<b>Virudhunagar Total</b>	<b>58</b>	<b>0</b>	<b>2</b>	<b>56</b>
		<b>Tamil Nadu Total</b>	<b>1324</b>	<b>54</b>	<b>23</b>	<b>1355</b>
33	PDJ	Puducherry	3	5	0	8
		<b>Puducherry Total</b>	<b>3</b>	<b>5</b>	<b>0</b>	<b>8</b>
		<b>Grand Total</b>	<b>1327</b>	<b>59</b>	<b>23</b>	<b>1363</b>